

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1481 of 2018 IN
DFR NO 2962 of 2018**

Dated : 21st December, 2018

**Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

NRSS XXXI (B) Transmission Ltd

... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors

... Respondent (s)

Counsel for the Appellant(s) : Mr. Amal Nair
Mr. Pranav Tomar

Counsel for the Respondent (s) : Ms. Suparna Srivastava
Ms. Nehul Sharma for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-6

ORDER

Learned counsel Ms. Suparna Srivastava accepts notice on behalf of respondent No.2. Mr. Rajiv Srivastava accepts notice on behalf of respondent No.6. At the request of learned counsel appearing for the Respondent No.6, two weeks' time is granted to file reply to the IA No.1481 of 2018 with advance copy to the other side.

List the matter on **11.01.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member